

Name of the Corporate Debtor: Rolta India Limited; Date of Commencement of CIRP: 19-01-2023; List of Creditors as on: 09-05-2023; Name of IP: ; Process Number: 1; Last 5 digitof registration number:
[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	6	70990985329	6	70865487458	50.55	118194352	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	92195254599	3	66996972313	47.79	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	618	1522031833	573	591827580	0.42	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	9	1632089238	8	1364802889	0.97	266554786	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	124	1211918899	118	370511501	0.26	488730245	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	Annexure 9
Total		762	167552279898	708	140189601741	100.00	873479383	26489198775	0	